

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
-	CA(AA) 03/17	Hearing	230 232	Darshita India Happy Homes Pvt.Ltd.

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
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Uday Shankar Associate
9845014747

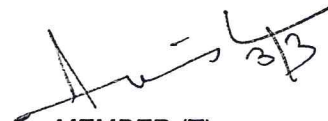
petitioner



Heard counsel for petitioner Company. He has filed Creditors' consent affidavit and the Shareholders' affidavit and also filed memo suggesting the name to be appointed as Chairman in the alternative.

For consideration, posted to 17.03.2017.


MEMBER (J)


MEMBER (T)